



**HIGH COURT OF TRIPURA
AGARTALA**

No.F. 3 (28)-HC/2015-16/ 22958-995 Dated, Agartala, the 1st December, 2016

NOTIFICATION

Hon'ble High Court has been pleased to designate the District Secretary, District Legal Services Authority, South Tripura, Belonia as the Coordinator of the Mediation Centre at Belonia.

By order,

Sd/-

(S. Sharma Roy)

Secretary, High Court Mediation Committee,
High Court of Tripura
[Registrar (Vigilance), High Court of Tripura]

Copy to: -

01. The District & Sessions Judge, South Tripura Judicial District, Belonia / Unakoti Judicial District, Kailashahar / West Tripura Judicial District, Agartala / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur for information. They are requested to circulate the same amongst all the Judicial Officers under their respective Districts for information;
02. The Member Secretary, Tripura State Legal Services Authority, Agartala. This refers to his letter No.F1A(17)-LAW/TLSA/AGT/ESTT/11/4055, dated 23.11.2016;
03. The Judge, Family Court, Kailashahar, Unakoti Judicial District / Agartala, West Tripura Judicial District / Udaipur, Gomati Judicial District;
04. The Registrar (Vigilance), High Court of Tripura, Agartala;
05. The Registrar (Judicial), High Court of Tripura, Agartala;
06. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
07. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
08. The District Secretary, District Legal Services Authority, West Tripura, Agartala / Gomati District, Udaipur / Unakoti District, Kailashahar / North Tripura, Dharmanagar / South Tripura, Belonia for information;
09. The Deputy Registrar(s), High Court of Tripura, Agartala;
10. The Secretary to Hon'ble Mr. Justice S. C. Das, Executive Chairman, Tripura State Legal Services Authority, Agartala;
11. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge-in-Charge of Mediation for the State of Tripura, Agartala;
12. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
13. The Assistant Registrar(s), High Court of Tripura, Agartala;
14. The System Analyst, High Court of Tripura, Agartala. He is directed to upload this Notification in the Official website of the High Court;
15. Order File; and
16. Notice Board of the Court-house.

S. Sharma Roy

(S. Sharma Roy)

Secretary, High Court Mediation Committee